

complaints against some senior officers of Maharashtra Electros melt Ltd., Chandrapur, indulging in harassment of women employees;

(b) if so, whether these complaints have been enquired into; and

(c) if so, the outcome of the enquiry and the action taken, if any, in the matter?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Government are not aware of such a complaint.

(b) and (c). Do not arise.

#### **Recommendations of Agricultural Credit Review Committee**

\*998. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of FINANCE be pleased to state:

(a) whether Government and the Reserve Bank of India have since further their views on the recommendations of the Agricultural Credit Review Committee Appointed by the Reserve Bank of India;

(b) if so, the main recommendations of the Committee, views of Government and the Reserve Bank of India thereon and the action plan to implement the recommendations accepted by Government; and

(c) the recommendations of the Committee not accepted by Government and the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c). The Agricultural Credit Review Committee (Chairman, Prof. A.M. Kusro) has reviewed the working of the rural financial system in the country and evaluated the major problems and issues currently affecting the same. The

more important recommendations of the Committee are:

- (1) Interest rates structure on Agricultural Advances may not be complex and the extent of concessionality of such loans should be reduced;
- (2) Regional Rural Banks may be merged with Sponsor Banks
- (3) Agricultural and Rural Development Corporation should be established for the Eastern and North Eastern Region;
- (4) National Cooperative Bank of India should be set up; and
- (5) Crop Insurgence Corporation should be set up.

The recommendations are under consideration of Government of India, Reserve Bank of India and National Bank for Agriculture and Rural Development.

#### **Effect of Single European Market on Indian Trade**

\*999. SHRI CHIRANJI LAL SHARMA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have assessed the effect of single European market on Indian trade;

(b) if so, the details thereof; and

(c) the steps proposed to be taken to meet the challenge of the single European market?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SREEDHARAN): (a) and (b). Yes,